

ORISSA HIGH COURT**FILING REPORT AS ON :28/05/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBP/000036/2021	ASIT KUMAR NATIA VS SURAT SEKHAR	SWAYAMJIT ROUT VS	// () //
2	BLAPL/0003971/2021	SHYAMA MATTAM VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MACHHKUND /72 /2017 () //
3	BLAPL/0003972/2021	MANOJ DIGAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	PHIRINGIA /57 /2020 () //
4	BLAPL/0003973/2021	SUBALA DEHURI VS STATE OF ODISHA	DIPENDU SUNDAR RAY VS	OUPADA /24 /2019 () //
5	BLAPL/0003974/2021	BASANT KUMAR BARIK VS STATE OF ODISHA	UMESH CHANDRA PATNAIK VS	MOHANA /45 /2021 () //
6	BLAPL/0003975/2021	MUNNA@DEBARAJ JENA VS STATE OF ODISHA	DEBASISH SAHOO VS	PIPLI /105 /2021 () //
7	BLAPL/0003976/2021	SURESH HARIJAN VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	JEYPORE TOWN /66 /2021 () //
8	BLAPL/0003977/2021	KUNA PRADHAN VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	PARJANG /188 /2019 () //
9	BLAPL/0003978/2021	MUNA @ SIBARAM SAHU VS STATE OF ODISHA	KURESH PRASAD DASH VS	BUGUDA /275 /2017 () //
10	BLAPL/0003979/2021	NIRPATI MAJUMDAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /77 /2020 () //
11	BLAPL/0003980/2021	BARADA PRASANNA MOHANTY VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	KHANDAPARA /27 /2014 () //

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12	BLAPL/0003981/2021	LOKANATHA SAHOO VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	SAHID NAGAR P.S. /97 /2020 () //
13	BLAPL/0003982/2021	SANU@SATYAJIT NAIK VS STATE OF ODISHA	ADITI HOTA VS	TALCHER TOWN /99 /2021 () //
14	BLAPL/0003983/2021	TENTU@SUNIL NAIK VS STATE OF ODISHA	ADITI HOTA VS	TALCHER TOWN /99 /2021 () //
15	BLAPL/0003984/2021	BANTY PRADHAN VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	SAMBALPUR TOWN /162 /2021 () //
16	BLAPL/0003985/2021	KIRAN KHORA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KAKIRIGUMMA /22 /2021 () //
17	BLAPL/0003986/2021	RAJU NAYAK VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	DEOGARH /62 /2021 () //
18	BLAPL/0003987/2021	PABITRA @ BIBHU GHADEI VS STATE OF ODISHA	JAYADEBA BEHERA VS	BANAPUR P.S. /143 /2021 () //
19	BLAPL/0003988/2021	ASHOK KUMAR JENA @ NABI VS STATE OF ODISHA	BICHRITRA NARAYAN SATPATHY VS	KHANDAGIRI P.S. /194 /2021 () //
20	BLAPL/0003989/2021	J. ROHIT RAO VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	SONEPUR /19 /2021 () //
21	BLAPL/0003990/2021	TIPU SULTAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	BARGAON /4 /2013 () //
22	BLAPL/0003991/2021	DEBABRATA SAHU @ SANU VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	/ /0 () //
23	BLAPL/0003992/2021	PRATAP CHANDRA ROUT	HITENDRA NATH RATH	PANDAPADA /32 /2021

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0003993/2021	HARMAN DAS	PRADEEP KUMAR DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0003994/2021	KAILASH SAHU	SURYAKANTA DWIBEDI	KHAPRAKHOL /74 /2021
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0003995/2021	PRATAP CHANDRA ROUT PRATAP CHANDRA	PRATAP CHANDRA NATH RATH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0003996/2021	BIKAS BEHERA @ BHIKARI	VISHAL PARMAR	SPL.TASK FORCE /25 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0003997/2021	KUNA PRADHAN	ASUTOSH TRIPATHY	KANTABANIA PS /44 /2018
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0003998/2021	BHASKAR CHANDRA BAI	BIJAY KUMAR NAYAK	JAJPUR SADAR /41 /2021
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0003999/2021	ABID HUSEN @ ABID HUSSAIN @ ASHRAFI	DEBASHIS PANDA	JONK /70 /2021
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0004000/2021	KARI@BHARAT TIRIA	SMRUTI RANJAN ROUT	NALCO /28 /2021
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0004001/2021	DEEPAK KUMAR NAHAK	S.S.RAY (2)	RAMBHA (CHATRAPUR) /67 /2021
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0004002/2021	RAJU @ DILE @ DULE KHUSHIRAM BANCHHORI	GABANDHU SAHU	BOLANGIR SADAR /186 /2018
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0004003/2021	SITESH KUMAR PATRA	PRASANTA KUMAR BARIK	BHADRAK RURAL /181 /2021
		VS	VS	()

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35	BLAPL/0004004/2021	STATE OF ODISHA JAGANNATH SAHU VS	BHARAT BHUSAN ROUTRAY VS	// TUSRA /62 /2020 ()
36	BLAPL/0004005/2021	STATE OF ODISHA LOCHAN @ TRILOCHAN BEHERA VS	BHARAT BHUSAN ROUTRAY VS	// KANIHA /115 /2020 ()
37	BLAPL/0004006/2021	STATE OF ODISHA AJAY SINGH VS	BIJAYA KUMAR RAGADA VS	// / /0 ()
38	BLAPL/0004007/2021	STATE OF ODISHA GORA PURTY VS	UNMESH CHANDRA JENA VS	// REAMAL /182 /2019 ()
39	BLAPL/0004008/2021	STATE OF ODISHA KANHA@SRIKRISHNA MALLIK VS	SARADA PRASAD DASH VS	// SORO /150 /2021 ()
40	BLAPL/0004009/2021	STATE OF ODISHA BABULA@SK. ROHIT VS	PRAVASH CHANDRA JENA VS	// MARINE PS AT BALARAMGADI /3 /2021 ()
41	BLAPL/0004010/2021	STATE OF ODISHA SANTILATA ROUT VS	JAYADEBA BEHERA VS	// ITAMATI /44 /2021 ()
42	BLAPL/0004011/2021	STATE OF ODISHA SUSANTA KUMAR PRADHAN@KALIA VS	KURESH PRASAD DASH VS	// BHANJANAGAR /157 /2021 ()
43	BLAPL/0004012/2021	STATE OF ODISHA MANGAL PURTY VS	UNMESH CHANDRA JENA VS	// REAMAL /182 /2019 ()
44	BLAPL/0004013/2021	STATE OF ODISHA BHABATOSH PARIDA VS	SARADA PRASAD DASH VS	// KHANTAPADA /417 /2019 ()
45	BLAPL/0004014/2021	STATE OF ODISHA BIJAYALAXMI MAHAPATRA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// TIHIDI /5 /2021 () //

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46	BLAPL/0004015/2021	ANKUSH BHAGAT@BABU BHAGAT VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /153 /2021 () //
47	BLAPL/0004016/2021	JHAMPUDA@SRUSTIDHAR SAHOO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BASTA /102 /2021 () //
48	BLAPL/0004017/2021	KRUSHNA PUJARI VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /55 /2018 () //
49	BLAPL/0004018/2021	GOLARAM BANARA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	GORUMOHISANI /67 /2021 () //
50	BLAPL/0004019/2021	ANANTA DHALA@BHIMA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BRAJARAJNAGAR /263 /2019 () //
51	BLAPL/0004020/2021	LAXMIKANTA NAYAK@LAXMIKANTA@BULSURA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BASTA /102 /2021 () //
52	BLAPL/0004021/2021	ALOK PRADHAN VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	TANGI (KHURDA) /143 /2021 () //
53	BLAPL/0004022/2021	ANU RANJAN NAYAK@ANU RANJAN NAIK VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	/ /0 () //
54	BLAPL/0004023/2021	SAROJ KUMAR HOTA @ UTTAM HOTA VS STATE OF ODISHA	M.M.MISHRA VS	BOLANGIR TOWN /309 /2020 () //
55	BLAPL/0004024/2021	SAMBHU@GOPAL GIRI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /113 /2021 () //
56	BLAPL/0004025/2021	RABINDRA SINGH VS STATE OF ODISHA	JULU KHANSAMA VS	BRAJARAJNAGAR /16 /2021 () //
57	BLAPL/0004026/2021	PARAMESWAR PUTEL@PARAMESWAR@KALASURVA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /74 /2021 () //

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0004027/2021	DANGUA@PRASHANTA MALIK	PRAMOD KUMAR MISHRA	PATTAMUNDAI /60 /2021
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0004028/2021	BAUNA@KAMALAKANTA DALEI	SARADA PRASAD DASH	SORO /163 /2021
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0004029/2021	SATYA PRAKASH SAHOO@CHAGALA	SURESH KUMAR JENA	MANGALPUR /195 /2021
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0004030/2021	PRAKASH CHANDRA ROUSTRAY@BABU	ARIJEET MISHRA	BORIGUMMA /20 /2021
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0004031/2021	KRUPASINDHU KISHAN@KRUPASINDHU KISHAN	RANENDRA NARAYANROUT	PANDAPADA /85 /2020
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0004032/2021	NIRANJAN NAIK	SUSHANTA HARICHANDAN	/ /0
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0004033/2021	BHARAT SINGH YADAV	JULU KHANSAMA	JHARSUGUDA /153 /2021
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0004034/2021	AMIT @ AMIR SAHOO	BIJAYA KUMAR RAGADA	JHARSUGUDA /153 /2021
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0004035/2021	HEMANTA CHANDAN	ANITA SAHOO	KEGAON /5 /2021
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0004036/2021	ALPANA NAYAK@LUCKY	ARIJEET MISHRA	BORIGUMMA /20 /2021
		VS	VS	()
		STATE OF ODISHA		//
68	CMP/0000301/2021	SUKANTI SAHOO	DWARIKA PRASAD MOHANTY	/ /
		VS	VS	()

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		C.D.A.		//
69	CMP/0000302/2021	BISWAJAY DAGARA	PRAVASH CH. JENA	//
		VS	VS	0
		MANAS RANJAN MAHANTA		//
70	CONTC/0003108/2021	BISWANATH MOHANTY	ADV	//
		VS	VS	0
		DR. UMASHANKAR DASH, IPS		//
71	CONTC/0003109/2021	M/S.SURAJ ENTERPRISES	ADV	//
		VS	VS	0
		DR. KRISHAN KUMAR, IAS		//
72	CONTC/0003110/2021	BANTI KUMAR AGRAWAL	ADV	//
		VS	VS	0
		DR. KRISHAN KUMAR, IAS		//
73	CONTC/0003111/2021	DANDAPANI BARADA	ADV	//
		VS	VS	0
		SASWAT MISHRA, IAS		//
74	CONTC/0003112/2021	USHAINA SABAR	OMKAR DEVDAS	//
		VS	VS	0
		SUSANTA KUMAR BISOI		//
75	CONTC/0003113/2021	MAMATA DEY	SRI PITAMBAR PANDA	//
		VS	VS	0
		SATYABRATA SAHU		//
76	CONTC/0003114/2021	RAJASHREE MISHRA	SRI PITAMBAR PANDA	//
		VS	VS	0
		SATYABRATA SAHU		//
77	CONTC/0003115/2021	MINATI SAHU	SRI PITAMBAR PANDA	//
		VS	VS	0
		SATYABRATA SAHU		//
78	CONTC/0003116/2021	SASMITA MOHAPATRA	SRI PITAMBAR PANDA	//
		VS	VS	0
		SATYABRATA SAHU		//
79	CONTC/0003117/2021	JANAKI BALLABA MOHANTY	SRI PITAMBAR PANDA	//
		VS	VS	0
		ASWINI KUMAR MISHRA DIRECTOR OF HIGHER EDUCATION		//

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80	CRLA/0000255/2021	RAKESH ROSAN HOTA VS STATE OF ODISHA	MANAS RANJAN PANDA VS	PARLAKHEMUNDI /152 /2017 () //
81	CRLA/0000256/2021	AJIT KUMAR SAHU VS STATE OF ODISHA	J.N.PANDA VS	MUDANPUR RAMPUR /51 /2021 () //
82	CRLA/0000257/2021	NIHIMIYA LAKRA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BISRA /60 /2017 () //
83	CRLA/0000258/2021	MUNA BEHERA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	ANGUL TOWN /12 /2021 () //
84	CRLMA/0000122/2021	BAPI NAYAK VS STATE OF ODISHA	ADV VS	CHOUDWAR /12 /2019 () //
85	CRLMC/0001032/2021	UPENDRA MISHRA VS STATE OF ORISSA	SAMIR KUMAR MISHRA VS	KHAPRAKHOL /92 /2020 () //
86	CRLMC/0001033/2021	DUKHISHYAM BEHERA VS STATE OF ODISHA	RONIT GHOSH VS	COLLIERY /178 /2003 () //
87	CRLMC/0001034/2021	SUBRAT KUMAR SINGHA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/ /0 () //
88	CRLMC/0001035/2021	SANDHYARANI ROUT VS STATE OF ODISHA	MIHIR SAHOO VS	NEMALO /79 /2011 () //
89	CRLMC/0001036/2021	SAROJ KUMAR SAHOO VS STATE OF ORISSA	SMRUTI RANJAN ROUT VS	TANGI /13 /2021 () //
90	CRLMC/0001037/2021	MAYADHAR KHUNTIA VS STATE OF ODISHA	PRAVASH CH JENA VS	FATEGARH /3 /2016 () //
91	CRLMP/0000844/2021	MINATI MALLIK	CHITA RANJAN PATNAIK	TIHIDI /167 /2021

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		VS	VS	0
		STATE OF ODISHA		//
92	CRLMP/0000845/2021	SUBRAT KUMAR SINGH	PRAVASH CH.JENA	//0
		VS	VS	0
		STATE OF ODISHA		//
93	CRLREV/0000208/2021	KOTACHIPURU VARAPRASAD @ K. VARAPRASAD	SSRAY (2)	KASINAGAR /59 /2020
		VS	VS	0
		STATE OF ODISHA		//
94	MACA/0000191/2021	LEGAL MANAGER (T.P.CELL), M/S. NEW INDIA ASSURANCE COMPANY LIMITED	SSURANCE CO	//
		VS	VS	0
		SADASIB BEHERA		//
95	RSA/0000050/2021	BISRABA KABIR	DEBABRATA DASH	//
		VS	VS	0
		BIDESI NAIK		//
96	WA/0000436/2021	ORISSA WATER SUPPLY AND SEWERAGE BOARD	SRIDAZA NANDAN DAS	//
		VS	VS	0
		AJAYA KUMAR ROUT		//
97	WA/0000437/2021	ORISSA WATER SUPPLY AND SEWERAGE BOARD	SRIDAZA NANDAN DAS	//
		VS	VS	0
		HEMANTA ROUT		//
98	WA/0000438/2021	ORISSA WATER SUPPLY AND SEWERAGE BOARD	SRIDAZA NANDAN DAS	//
		VS	VS	0
		MANAGOBINDA DAS		//
99	WA/0000439/2021	ORISSA WATER SUPPLY AND SEWERAGE BOARD	SRIDAZA NANDAN DAS	//
		VS	VS	0
		ARTATRANA MAJHEE		//
100	WA/0000440/2021	ORISSA WATER SUPPLY AND SEWERAGE BOARD	SRIDAZA NANDAN DAS	//
		VS	VS	0
		KALU CHARAN JENA		//
101	WA/0000441/2021	ORISSA WATER SUPPLY AND SEWERAGE BOARD	SRIDAZA NANDAN DAS	//
		VS	VS	0
		SAROJ KUMAR RAY		//
102	WA/0000442/2021	ORISSA WATER SUPPLY AND SEWERAGE BOARD	SRIDAZA NANDAN DAS	//
		VS	VS	0

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103	WA/0000443/2021	KHETRABASI DASH ORISSA WATER SUPPLY AND SEWERAGE BOARD VS	SRI LAZA NANDAN DAS VS	// // 0
104	WA/0000444/2021	BIBHUTI BHUSAN DASH ORISSA WATER SUPPLY AND SEWERAGE BOARD VS	SRI LAZA NANDAN DAS VS	// // 0
105	WP(C)/0016991/2021	PANCHANAN SAHOO PADMALOCHAN SAMAL VS	P.SARANGI VS	// // 0
106	WP(C)/0016992/2021	STATE OF ODISHA KUMUDINI PRADHAN VS	PRASANNA KUMAR MISHRA VS	// // 0
107	WP(C)/0016993/2021	STATE OF ODISHA SANJAY KUMAR MISHRA VS	ACHYUTANANDA PATTANAIK VS	// // 0
108	WP(C)/0016994/2021	STATE OF ODISHA RAJESWARI PRADHAN VS	PRASANNA KUMAR MISHRA VS	// // 0
109	WP(C)/0016995/2021	STATE OF ODISHA DHANANJOY PUSTY VS	SHASHI BHUSAN JENA VS	// // 0
110	WP(C)/0016996/2021	STATE OF ODISHA MANDAKINI PANDEY VS	PRAFULLA KUMAR RATH VS	// // 0
111	WP(C)/0016997/2021	STATE OF ODISHA JAGANNATH PANDA VS	SHASHI BHUSAN JENA VS	// // 0
112	WP(C)/0016998/2021	STATE OF ODISHA GANDHI RAWLANI VS	PRAFULLA KUMAR RATH VS	// // 0
113	WP(C)/0016999/2021	STATE OF ODISHA SAHAJAHAN B. VS	PRAFULLA KUMAR RATH VS	// // 0
		STATE OF ODISHA		//

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114	WP(C)/0017000/2021	HRUDANANDA BARIK VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
115	WP(C)/0017001/2021	SITARAM SAHU VS STATE OF ODISHA	S.PATTANAİK VS	// 0 //
116	WP(C)/0017002/2021	SAROJ KUMAR PANDA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
117	WP(C)/0017003/2021	DIGAMBER NAYAK VS STATE OF ODISHA	S.PATTANAİK VS	// 0 //
118	WP(C)/0017004/2021	NARAYANA MAHAPATRA VS STATE OF ODISHA	S.PATTANAİK VS	// 0 //
119	WP(C)/0017005/2021	SATISH SINGH VS MCL	PRABODHA CHANDRA NAYAK VS	// 0 //
120	WP(C)/0017006/2021	ABHINNA KUMAR SAHOO VS STATE OF ODISHA	S.PATTANAİK VS	// 0 //
121	WP(C)/0017007/2021	DEBASIS RAY VS STATE OF ODISHA	S.PATTANAİK VS	// 0 //
122	WP(C)/0017008/2021	BIBEKANANDA DASH VS ADDL. CHIEF SECY. TO GOVT. OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
123	WP(C)/0017009/2021	GAGAN BIHARI SAHOO VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
124	WP(C)/0017010/2021	SURAMA SWAIN VS COLLECTOR, PURI	BINAYAK PRASHAD MOHANTY VS	// 0 //
125	WP(C)/0017011/2021	NIRANJAN BEHERA	OMKAR DEVDAS	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0017012/2021	HARENDRA KUMAR OJHA	PRITAM KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0017013/2021	ARUN KISHORE MOHAPATRA	SATYABRATA MOHANTY	//
		VS	VS	0
		GOVT. OF INDIA		//
128	WP(C)/0017014/2021	RANGABATI SWAIN	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0017015/2021	PANCHEI MUDULI	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0017016/2021	RANGADHAR PRADHAN	ANINDAY KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0017017/2021	SRIBASH JENA	ADITYA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0017018/2021	DEEPAK PRADHAN	ADITYA NARAYAN DAS	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0017019/2021	KUMAR AKANKSHYA SAHOO	PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0017020/2021	SINGRAI MARNDI	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0017021/2021	SRIBASH JENA	ADITYA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0017022/2021	NARAYAN ROUT	AVIJIT PAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
137	WP(C)/0017023/2021	STATE OF ODISHA FANIBHUSAN MOHANTY VS GOVT.OF INDIA	SATYABRATA MOHANTY VS	// // 0 //
138	WP(C)/0017024/2021	NRUSINGHA BEHERA VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //
139	WP(C)/0017025/2021	NILAMANI PRADHAN VS STATE OF ODISHA	ANANTA KU.ACHARYA VS	// 0 //
140	WP(C)/0017026/2021	UPENDRA BHAI VS STATE OF ODISHA	OMKAR DEVDAS VS	// 0 //
141	WP(C)/0017027/2021	GOPINATH PABA VS STATE OF ODISHA	ANANTA KU.ACHARYA VS	// 0 //
142	WP(C)/0017028/2021	AJAYA KUMAR PRADHAN VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
143	WP(C)/0017029/2021	SULOCHANA PODHA VS STATE OF ODISHA	ANANTA KUMAR ACHARYA VS	// 0 //
144	WP(C)/0017030/2021	CHANDRA SEKHAR PANIGRAHI VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
145	WP(C)/0017031/2021	BIJAY KUMAR SAHOO VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
146	WP(C)/0017032/2021	ABINAS JENA VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //
147	WP(C)/0017033/2021	M/S. SAINIK MINING AND ALLIED SERVICES VS THE CHAIRMAN CUM MD, MCL	ANUJIT PATNAIK VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :28/05/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0017034/2021	AKSHAY KUMAR NAYAK VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
149	WP(C)/0017035/2021	GOVINDA CH. BURUDA VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
150	WP(C)/0017036/2021	SASMITA GOCHHAYAT VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	// 0 //
151	WP(C)/0017037/2021	BIRANCHI PRASAD DEHURI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
152	WP(C)/0017038/2021	SUDAM CHARAN SAHOO VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
153	WP(C)/0017039/2021	ARUN KUMAR DALEI@ ARUNA KUMAR DALEI VS STATE OF ODISHA	SIATYABRATA SENAPATI VS	// 0 //
154	WP(C)/0017040/2021	RAMAKANTA SAHOO VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
155	WP(C)/0017041/2021	JEEVAN MOHARANA VS STATE OF ODISHA	SIDHARTHA MISHRA (1) VS	// 0 //
156	WP(C)/0017042/2021	SANTANU KUMAR PANDA VS UNION OF INDIA	SIDHARTH SANKAR MOHAPATRA VS	// 0 //
157	WP(C)/0017043/2021	TAPAN KUMAR BHADRA VS CHAIR PERSON, SAIL CORPORATE OFFICE	CHITTARANJAN PATTNAIK VS	// 0 //
158	WP(C)/0017044/2021	MOHANTY AND TRIPATHY CONSTRUCTION (DE) VS MCL	DEPALI MAHAPATRA VS	// 0 //
159	WP(C)/0017045/2021	SHIVAM CONDEV PVT. LTD.	AMIT PATTNAIK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0017046/2021	HEMALATA BEHURIA	PRAMODA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0017047/2021	RAKESH KUMAR SAHOO	GOURI MOHAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0017048/2021	M/S. AKSHAYA KUMAR PARIDA	BIBHU PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0017049/2021	PRAVATI MOHANTY	NEELAKANTHA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0017050/2021	KRUSHNA CHANDRA KAMALA	NEELAKANTHA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0017051/2021	KRUSHNA CHANDRA KAMALA	NEELAKANTHA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0017052/2021	KRUSHNA CHANDRA KAMALA	NEELAKANTHA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0017053/2021	TAPAN KUMAR NAHAK	PRATIK DASH	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0017054/2021	DR. KAIBALYA RANJAN DASH	SASWAT DAS	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0017055/2021	PRAKASH CHANDRA MAJHI	JAGDISH BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0017056/2021	DR. KAIBALYA RANJAN DASH	SASWAT DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0017057/2021	STATE OF ODISHA SOUMYAKANTA BALIARSINGH VS	SUBHADUTTA ROUTRAY VS	// // ()
172	WP(C)/0017058/2021	STATE OF ODISHA BALARAM BISHOYI VS	SHASHI BHUSAN JENA VS	// // ()
173	WP(C)/0017059/2021	STATE OF ODISHA DR. GOUTAM KUMAR MISHRA VS	SASWAT DAS VS	// // ()
174	WP(C)/0017060/2021	STATE OF ODISHA SUDHIR KANTA MANDAL VS	K.K.BHUYAN VS	// // ()
175	WPCRL/0000071/2021	STATE OF ODISHA ROHTAS KUMAR VS	SHYAM MANOHAR VS	// MACHHKUND /81 /2020 ()
176	WPCRL/0000072/2021	STATE OF ODISHA AVIPSIT RATH VS	VS	// JATNI P.S. /133 /2021 ()
177	WPCRL/0000073/2021	STATE OF ODISHA REPRESENTING THROUGH ITS SECRETARY NAMITA PRADHAN VS	PRASANTA KUMAR NANDA VS	// // ()/
178	ABLAPL/0006543/2021	STATE OF ODISHA RAKESH KUMAR SAMAL VS	TIRTH KUMAR SAHU VS	// CHANDRASEKHARPUR /7 /2021 ()
179	ABLAPL/0006544/2021	STATE OF ODISHA ABINASH KAR VS	KOUSIK ANANDA GURU VS	// BURLA /251 /2021 ()
180	ABLAPL/0006545/2021	STATE OF ODISHA P.MADHUSUDAN RAO DORA VS	PRASANTA KUMAR NANDA VS	// SAHID NAGAR P.S. /201 /2021 ()
181	ABLAPL/0006546/2021	STATE OF ODISHA JAGAYANSWAR SAMAL VS STATE OF ODISHA	ASISH KUMAR RAY VS	// BALICHANDRAPUR /73 /2021 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	ABLAPL/0006547/2021	MANTU @ JAI SINGH VS STATE OF ODISHA	RABINDRA NATH PANDA VS	/10 /2021 () //
183	ABLAPL/0006548/2021	HRUSIKESH DAS VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	PARADEEP LOCK /117 /2021 () //
184	ABLAPL/0006549/2021	DIPUNA MALLIK VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	GURUDIJHATIA /46 /2021 () //
185	ABLAPL/0006550/2021	SATYA MOHAN SAHOO VS STATE OF ODISHA	DEVASHIS PANDA VS	BINJHARPUR /179 /2021 () //
186	ABLAPL/0006551/2021	SISIR KUMAR SWAIN VS STATE OF ODISHA	DEVASHIS PANDA VS	PARADEEP /101 /2021 () //
187	ABLAPL/0006552/2021	NARENDER SINGH MALHOTRA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	JENAPUR /153 /2021 () //
188	ABLAPL/0006553/2021	KISHORE BARIK @ KISHORE KUMAR BARIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	CUTTACK SADAR /288 /2021 () //
189	ABLAPL/0006554/2021	PROF. SANJIV MITTAL VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	BURLA /251 /2021 () //
190	ABLAPL/0006555/2021	SRADHAMAYI PRIYADARSHINI VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	MAHILA P.S. BUXIBAZAR /52 /2021 () //
191	ABLAPL/0006556/2021	DEBENDRA BAHADUR SINGH DHARUA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JHARIGAM /157 /2020 () //
192	ABLAPL/0006557/2021	PROF. BISWAJIT SATPATHY VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	BURLA /251 /2021 () //
193	ABLAPL/0006558/2021	PRAVAT CHANDRA SINGH	TAPAS KU. ACHARYA	BIDANASI /109 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
194	ABLAPL/0006559/2021	KANHA SINGH @ PARAMJEET SINGH	BHARAT BHUSAN ROUSTRAY	BARGARH /122 /2021
		VS	VS	()
		STATE OF ODISHA		//
195	ABLAPL/0006560/2021	DINAKRUSHNA PANDA	PARTHA SARATHI NAYAK	BHANDARIPOKHARI /158 /2021
		VS	VS	()
		STATE OF ODISHA		//
196	ABLAPL/0006561/2021	CHINU MAJHI@NITESH KUMAR MAJHI	UNMESH CHANDRA JENA	BARKOTE /147 /2021
		VS	VS	()
		STATE OF ODISHA		//
197	ABLAPL/0006562/2021	BHARAT CHANDRA NAYAK	SRIKANTA MAHUNTA	MANGALPUR /245 /2021
		VS	VS	()
		STATE OF ODISHA		//
198	ABLAPL/0006563/2021	SATYABADI JENA	BISWARANJAN DALAI	BALIANTA P.S. /137 /2021
		VS	VS	()
		STATE OF ODISHA		//
199	ABLAPL/0006564/2021	ALOK PRAJAPATI	BISWARANJAN DALAI	RAGHUNATHPALI /86 /2021
		VS	VS	()
		STATE OF ODISHA		//
200	ABLAPL/0006565/2021	DILLIP KUMAR SAHOO	BISWARANJAN DALAI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
201	ABLAPL/0006566/2021	PADMALABHA KANDI @ HIMANSHU	SARADA PRASAD DASH	KAKATAPUR /249 /2020
		VS	VS	()
		STATE OF ODISHA		//
202	ABLAPL/0006567/2021	SIBA @ SHIBA DIGAL	AMITAV TRIPATHY	KHAJURIPADA /17 /2020
		VS	VS	()
		STATE OF ODISHA		//
203	ABLAPL/0006568/2021	MUNA HOTA @ INDRAJIT HOTA	Madan Sundar Behera	/ /0
		VS	VS	()
		STATE OF ODISHA		//
204	ABLAPL/0006569/2021	SATYAJIT DASH	SANJIB MOHANTY	MAHILA P.S. BUXIBAZAR /46 /2021
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	ABLAPL/0006570/2021	STATE OF ODISHA JITENDRA KUMAR PRADHAN VS	MANAS CHAND VS	// CHANDAPUR /134 /2019 ()
206	ABLAPL/0006571/2021	STATE OF ODISHA RAKESH KUMAR BEHERA VS	MANAS CHAND VS	// RAJNAGAR /225 /2021 ()
207	ABLAPL/0006572/2021	STATE OF ODISHA JAYA @ PRAHALLAD SAHOO VS	SIDHARTHA DAS VS	// SPL.TASK FORCE /20 /2021 ()
208	ABLAPL/0006573/2021	STATE OF ODISHA GITANJALI SAHOO VS	SIDHARTHA DAS VS	// SPL.TASK FORCE /20 /2021 ()
209	ABLAPL/0006574/2021	STATE OF ODISHA SILU @ SUSHIL KUMAR JENA VS	SMRUTI RANJAN ROUT VS	// MAHANGA /111 /2021 ()
210	ABLAPL/0006575/2021	STATE OF ODISHA BIRANCHI NARAYAN SAMANTA SINGHAR VS	SABYASACHI MISHRA VS	// JATNI P.S. /245 /2021 ()
211	ABLAPL/0006576/2021	STATE OF ODISHA NETRA PRADHAN VS	NIRANJAN LENKA VS	// GANGAPUR (ASKA) /139 /2021 ()
212	ABLAPL/0006577/2021	STATE OF ODISHA 1.JALADHAR SWAIN 2. APARTI@LITUSWAIN SAROJ KUMAR PATEL VS	SAROJ KUMAR PATEL VS	// TANGI (KHURDA) /149 /2021 ()
213	ABLAPL/0006578/2021	STATE GOLAP PARIDA VS	SAROJ KUMAR PATEL VS	// TANGI (KHURDA) /305 /2013 ()
214	ABLAPL/0006579/2021	STATE SANKET RAY VS	PRAKASH KUMAR MISHRA VS	// / /0 ()
215	ABLAPL/0006580/2021	STATE OF ODISHA HAGURU @ SURESH KUMAR BHOI VS	GIRIJA SANKAR NAYAK VS	// BALIANTA P.S. /124 /2021 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	ABLAPL/0006581/2021	NANDAKISHRE JYOTISH VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// () //
217	ABLAPL/0006582/2021	SRIMANTA BEHERA VS STATE OF ODISHA	PONIT GHOSH VS	TALCHER TOWN /185 /2021 () //
218	ABLAPL/0006583/2021	BIMAL KUMAR PRADHAN VS STATE OF ODISHA	RONIT GHOSH VS	N.T.P.C. /73 /2021 () //
219	ABLAPL/0006584/2021	SILU @ BIBHUTI BHUSAN SAHOO VS STATE OF ODISHA	SIDHARTHA DAS VS	SPL.TASK FORCE /20 /2021 () //
220	ABLAPL/0006585/2021	SUBHENDRA KUMAR BISWAL VS STATE OF ODISHA	RONIT GHOSH VS	TALCHER TOWN /196 /2021 () //
221	ABLAPL/0006586/2021	SIBABRATA SWAIN@DUDUL VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	RAJNAGAR /225 /2021 () //
222	ABLAPL/0006587/2021	HAREKRUSHNA RANA@HAREKRISHNA RANA VS STATE OF ODISHA	BIRTH KUMAR SAHU VS	TITILAGARH /163 /2021 () //
223	ABLAPL/0006588/2021	DILLIP KUMAR SAHOO VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	MANGALPUR /245 /2021 () //
224	ABLAPL/0006589/2021	SANTOSH SAMAL @ ASHIQUE @ ASHIK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CHAULIAGANJA /315 /2020 () //
225	ABLAPL/0006590/2021	SUBASH CH. MOHALIK VS STATE OF ODISHA	KRUSHNA CH. DASH VS	BHADRAK TOWN /223 /2021 () //
226	ABLAPL/0006591/2021	HEENA RAIVADERA @ HEENA PARMER VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	KEONJHAR TOWN /167 /2021 () //
227	ABLAPL/0006592/2021	HAMSAFAR SAHA	PARTHA SARATHI NAYAK	DHAMNAGAR /140 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
228	ABLAPL/0006593/2021	RASMIRANJAN SAHU @ KUNU	PARTHA SARATHI NAYAK	BHADRAK TOWN /209 /2021
		VS	VS	()
		STATE OF ODISHA		//
229	ABLAPL/0006594/2021	BISHNU CHARAN BISWAL	PARTHA SARATHI NAYAK	BANTALA /247 /2020
		VS	VS	()
		STATE OF ODISHA		//
230	ABLAPL/0006595/2021	MANOJ KUMAR TIWARI	JAGABANDHU SAHU	JHARSUGUDA /215 /2021
		VS	VS	()
		STATE OF ODISHA		//
231	ABLAPL/0006596/2021	UDAYANATH MURMU	SARADA PRASAD DASH	THAKURMUNDA /64 /2021
		VS	VS	()
		STATE OF ODISHA		//
232	ABLAPL/0006597/2021	AMIR SWAIN	BISWARANJAN DALAI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
233	ABLAPL/0006598/2021	SUBASH CHANDRA SAHANI	PABITRA KUMAR BEHERA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
234	ABLAPL/0006599/2021	SANTANU KUMAR BANA	SURESH KUMAR JENA	DHARMASALA /263 /2021
		VS	VS	()
		STATE OF ODISHA		//
235	ABLAPL/0006600/2021	NARI @ NARENDRA PATRA	ASHOK KUMAR SAHOO	NIKIRAI /111 /2021
		VS	VS	()
		STATE OF ODISHA		//
236	ABLAPL/0006601/2021	P SUBHRANSUMAYEE JAGADEV @ ANJALI	ANURAG PATI	KHURDA P.S. /84 /2021
		VS	VS	()
		STATE OF ODISHA		//
237	ABLAPL/0006602/2021	GANESH DAS	PRAVASH CH. JENA	KAMARDA /17 /2021
		VS	VS	()
		STATE OF ODISHA		//
238	ABLAPL/0006603/2021	JAYANTI BEHERA	PABITRA KUMAR BEHERA	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	ABLAPL/0006604/2021	STATE OF ODISHA TRINATH NAYAK VS	ARIJEET MISHRA VS	// JEYPORE SADAR /47 /2021 ()
240	ABLAPL/0006605/2021	STATE OF ODISHA PRABALA KUMAR PAIKA VS	PRAVASH CHANDRA JENA VS	// R.UDAYAGIRI /53 /2021 ()
241	ABLAPL/0006606/2021	STATE OF ODISHA AJAY KUMAR SAHOO VS	BHARAT BHUSAN ROUSTRAY VS	// CUTTACK VIGILANCE /8 /2020 ()
242	ABLAPL/0006607/2021	STATE OF ODISHA(VIG.) MANAS RANJAN BEHERA VS	PRASANTA KUMAR SATAPATHY VS	// SINGLA /97 /2021 ()
243	ABLAPL/0006608/2021	STATE OF ODISHA AJAY KUMAR NAYAK VS	PRAMOD KUMAR JENA VS	// BALASORE SADAR /171 /2021 ()
244	ABLAPL/0006609/2021	STATE OF ODISHA KUMUDINI ROUT VS	BICHITRA NARAYAN SATPATHY VS	// AGARAPADA /118 /2021 ()
245	ABLAPL/0006610/2021	STATE OF ODISHA SANTOSH KUMAR DAS@ BIHARI@ASHIQ VS	KULDEEP MOHANTY VS	// NILGIRI /297 /2013 ()
246	ABLAPL/0006611/2021	STATE OF ODISHA KHAGESWAR JENA VS	SATYANARAYAN MISHRA 4 VS	// BHADRAK TOWN /203 /2021 ()
247	ABLAPL/0006612/2021	STATE OF ODISHA KAMALU GOPAL VS	SUBRATA PANDA VS	// KOKSARA /4 /2021 ()
248	ABLAPL/0006613/2021	STATE OF ODISHA KESHAB NAYAK VS	DEBASIS SAMAL VS	// DHAMNAGAR /128 /2021 ()
249	ABLAPL/0006614/2021	STATE OF ODISHA SUKANTA KISHORE DALAI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// R.UDAYAGIRI /54 /2021 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	ABLAPL/0006615/2021	BANCHHA@BANCHHANIDHI MOHARANA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	KAKATAPUR /132 /2021 () //
251	ABLAPL/0006616/2021	BIJAYLAXMI MOHAPATRA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	PIPLI /47 /2021 () //
252	ABLAPL/0006617/2021	JAGANNATH MOHARANA VS STATE OF ODISHA	BIJAYA KUMAR PARIDA VS	DHAULI PS /77 /2021 () //
253	ABLAPL/0006618/2021	RAMACHANDRA NAYAK VS STATE OF ODISHA	SARADA PRASAD DASH VS	THAKURMUNDA /63 /2021 () //
254	ABLAPL/0006619/2021	MILU NAYAK @ MILU BARAL VS STATE OF ODISHA	PRAVAT KUMAR BEHERA VS	BALANGA /108 /2021 () //
255	ABLAPL/0006620/2021	AKSHYA KUMAR SAMANTARAY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /68 /2021 () //
256	ABLAPL/0006621/2021	PRAVAT CHANDRA SINGH VS STATE OF ODISHA	TAPAS KU ACHARYA VS	BIDANASI /110 /2021 () //
257	ABLAPL/0006622/2021	DHIRAJ KUMAR SAHOO@DHANU SAHOO VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	LALBAG /139 /2021 () //
258	WPC(OA)/0001835/2017	DR. RAM SHANKAR RAIGURU VS STATE OF ODISHA	M/S PRADEEP KUMAR MAHAPATRA, N. PATRA, A.K. HOTA VS	 () //
259	WPC(OAC)/0000285/2016	DHARMA RANJAN PATI VS STATE OF ODISHA	M/S ABHIRAM SWAIN, S.C MOHANTY, P.K. MISRA, N.C./MOHARANA, D.C. BEHERA VS	 () //
260	WPC(OAC)/0001850/2017	UMAKANT SETH VS STATE OF ODISHA	M/S BRAHMANANDA TRIPATHY, A.K. PARIDA, L.C. BEHERA VS	 () //
261	WPC(OAC)/0001982/2018	RAMESH CHANDRA JENA	M/S MADHUMITA PANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
262	WPC(OAC)/0002566/2017	MANAS KHALPALIA	M/S BIRAJA PRASANNA SATAPATHY, B.K. NAYAK, S. SAHOO, S. ROY, D. DEBADARSINI	
		VS	VS	()
		STATE OF ODISHA		//
263	WPC(OAC)/0002567/2017	JOGENDRA BISWAL	M/S BIRAJA PRASANNA SATAPATHY, B.K. NAYAK, S. ROY, D. DEBADARSINI	
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :28/05/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	34/2021 WPCRL/71/2021	ROHTAS KUMAR-MP	SHYAM MANOHAR
2	35/2021 WPCRL/72/2021	AVIPSIT RATH-MP	
3	36/2021 WPCRL/72/2021	AVIPSIT RATH-MP	
4	37/2021 WPCRL/72/2021	AVIPSIT RATH-MP	
5	276/2021 CMP/301/2021	SUKANTI SAHOO-MP	DWARIKA PRASAD MOHANTY
6	277/2021 CMP/302/2021	BISWAJAY DAGARA-MP	PRAVASH CH. JENA
7	281/2021 RSA/50/2021	BISRABA KABIR-MP	DEBABRATA DASH
8	282/2021 RSA/50/2021	BISRABA KABIR-MP	DEBABRATA DASH
9	450/2021 MACA/191/2021	LEGAL MANAGER (T.P.CELL), M/S. NEW INDIA ASSURANCE COMPANY LIMITED-MP	DEBAPATI KHAMRAT
10	502/2021 CRLA/257/2021	NIHIMIYA LAKRA-MP	PABITRA KUMAR NAYAK
11	503/2021 CRLA/257/2021	NIHIMIYA LAKRA-MP	PABITRA KUMAR NAYAK
12	504/2021 CRLA/257/2021	NIHIMIYA LAKRA-MP	PABITRA KUMAR NAYAK
13	505/2021 CRLA/55/2015	CHANDAN MUKHI-MP	M/S SAMIR KU.MISHRA
14	506/2021 CRLA/14/2021	RATNAKAR SWAIN-MP	ARUN KUMAR BUDHIA
15	507/2021 CRLA/259/2021	ANSHUMAN MOHAPATRA-MP	ANKITA MUKHERJI
16	535/2021 BLAPL/3894/2021	BIJAY KUMAR NAYAK-MP	BIBHU PRASAD DAS
17	536/2021 BLAPL/9198/2020	DEEPAK @ DIPU SWAIN-MP	AJIT KUMAR MOHANTY
18	537/2021 BLAPL/1743/2021	SACHIN SAHARE-MP	SIDHESWAR MOHANTY
19	538/2021 BLAPL/1197/2021	RAJENDRA KAKODIYA @RAJENDRA KAKODIA-MP	S.D.DAS
20	539/2021 BLAPL/1197/2021	RAJENDRA KAKODIYA @RAJENDRA KAKODIA-MP	S.D.DAS
21	540/2021 BLAPL/2194/2021	BIJAY @ BIJAN KUMAR SETHY-MP	MANAS CHAND
22	541/2021 BLAPL/1517/2021	NARAYAN KUMAR KHAITAN-MP	BASUDEV PUJAH
23	543/2021 BLAPL/4004/2021	JAGANNATH SAHU-MP	BHARAT BHUSAN ROURAY
24	817/2021 CRLMC/1032/2021	UPENDRA MISHRA-MP	SAMIR KUMAR MISHRA
25	818/2021 CRLMC/1036/2021	SAROJ KUMAR SAHOO-MP	SMRUTI RANJAN ROUT
26	819/2021	AVIPSIT RATH-MP	

27	CRLMC/808/2021 820/2021	MANOJ KR. BHUYAN-MP	SRINIVAS MOHANTY
28	CRLMC/1009/2021 821/2021	MAYADHAR KHUNTIA-MP	PRAVASH CH JENA
29	CRLMC/1037/2021 1075/2021 WA/436/2021	ORISSA WATER SUPPLY AND SEWERAGE BOARD-MP	SAILAZA NANDAN DAS
30	1076/2021 WA/436/2021	ORISSA WATER SUPPLY AND SEWERAGE BOARD-MP	SAILAZA NANDAN DAS
31	1077/2021 WA/437/2021	ORISSA WATER SUPPLY AND SEWERAGE BOARD-MP	SAILAZA NANDAN DAS
32	1078/2021 WA/437/2021	ORISSA WATER SUPPLY AND SEWERAGE BOARD-MP	SAILAZA NANDAN DAS
33	1079/2021 WA/438/2021	ORISSA WATER SUPPLY AND SEWERAGE BOARD-MP	SAILAZA NANDAN DAS
34	1080/2021 WA/438/2021	ORISSA WATER SUPPLY AND SEWERAGE BOARD-MP	SAILAZA NANDAN DAS
35	1081/2021 WA/439/2021	ORISSA WATER SUPPLY AND SEWERAGE BOARD-MP	SAILAZA NANDAN DAS
36	1082/2021 WA/439/2021	ORISSA WATER SUPPLY AND SEWERAGE BOARD-MP	SAILAZA NANDAN DAS
37	1083/2021 WA/440/2021	ORISSA WATER SUPPLY AND SEWERAGE BOARD-MP	SAILAZA NANDAN DAS
38	1084/2021 WA/440/2021	ORISSA WATER SUPPLY AND SEWERAGE BOARD-MP	SAILAZA NANDAN DAS
39	1085/2021 WA/441/2021	ORISSA WATER SUPPLY AND SEWERAGE BOARD-MP	SAILAZA NANDAN DAS
40	1086/2021 WA/441/2021	ORISSA WATER SUPPLY AND SEWERAGE BOARD-MP	SAILAZA NANDAN DAS
41	1087/2021 WA/442/2021	ORISSA WATER SUPPLY AND SEWERAGE BOARD-MP	SAILAZA NANDAN DAS
42	1088/2021 WA/442/2021	ORISSA WATER SUPPLY AND SEWERAGE BOARD-MP	SAILAZA NANDAN DAS
43	1089/2021 WA/443/2021	ORISSA WATER SUPPLY AND SEWERAGE BOARD-MP	SAILAZA NANDAN DAS
44	1090/2021 WA/444/2021	ORISSA WATER SUPPLY AND SEWERAGE BOARD-MP	SAILAZA NANDAN DAS
45	1091/2021 WA/444/2021	ORISSA WATER SUPPLY AND SEWERAGE BOARD-MP	SAILAZA NANDAN DAS
46	7614/2021 WP(C)/16991/2021	PADMALOCHAN SAMAL-MP	P.SARANGI
47	7615/2021 WP(C)/16992/2021	KUMUDINI PRADHAN-MP	PRASANNA KUMAR MISHRA
48	7616/2021 WP(C)/16993/2021	SANJAY KUMAR MISHRA-MP	ACHYUTANANDA PATTANAIAK
49	7617/2021 WP(C)/16994/2021	RAJESWARI PRADHAN-MP	PRASANNA KUMAR MISHRA
50	7618/2021 WP(C)/16996/2021	MANDAKINI PANDEY-MP	PRAFULLA KUMAR RATH
51	7619/2021 WP(C)/16997/2021	JAGANNATH PANDA-MP	SHASHI BHUSAN JENA
52	7620/2021 WP(C)/16998/2021	GANDHI RAWLANI-MP	PRAFULLA KUMAR RATH
53	7621/2021 WP(C)/16999/2021	SAHAJAHAN B.-MP	PRAFULLA KUMAR RATH
54	7622/2021 WP(C)/17000/2021	HRUDANANDA BARIK-MP	PRAFULLA KUMAR RATH
55	7623/2021 WP(C)/6905/2021	SARDA MINES PVT.LTD-MP	SATYA SMRUTI MOHANTY
56	7624/2021 WP(C)/17002/2021	SAROJ KUMAR PANDA-MP	PRAFULLA KUMAR RATH
57	7625/2021 WP(C)/17005/2021	SATISH SINGH-MP	PRABODHA CHANDRA NAYAK

58	7626/2021 WP(C)/17008/2021	BIBEKANANDA DASH-MP	SATYABRATA MOHANTY
59	7627/2021 WP(C)/17012/2021	HARENDRA KUMAR OJHA-MP	PRITAM KUMAR MOHANTY
60	7628/2021 WP(C)/17013/2021	ARUN KISHORE MOHAPATRA-MP	SATYABRATA MOHANTY
61	7629/2021 WP(C)/15761/2021	JAGANNATH CARRIER SERVICES PVT. LTD.-MP	SOUMYA JYOTI BISWAL
62	7630/2021 WP(C)/17014/2021	RANGABATI SWAIN-MP	SAMIR KUMAR MISHRA
63	7631/2021 WP(C)/16630/2021	M/S ROYAL INFRACONSTRU LTD.-MP	PRABODHA CHANDRA NAYAK
64	7632/2021 WP(C)/17015/2021	PANCHEI MUDULI-MP	SAMIR KUMAR MISHRA
65	7633/2021 WP(C)/3163/2020	ASHOK KU.PANDA-MP	SHASHI BHUSAN JENA
66	7634/2021 WP(C)/17016/2021	RANGADHAR PRADHAN-MP	ANINDAY KUMAR MISHRA
67	7635/2021 WP(C)/17017/2021	SRIBASH JENA-MP	ADITYA KUMAR MOHAPATRA
68	7636/2021 WP(C)/17018/2021	DEEPAK PRADHAN-MP	ADITYA NARAYAN DAS
69	7637/2021 WP(C)/16665/2021	NARBHERAM POWER AND STEEL PVT. LTD.-MP	SATYAJIT MOHANTY
70	7638/2021 WP(C)/17020/2021	SINGRAI MARNDI-MP	NIRANJAN LENKA
71	7639/2021 WP(C)/16665/2021	NARBHERAM POWER AND STEEL PVT. LTD.-MP	SATYAJIT MOHANTY
72	7640/2021 WP(C)/17021/2021	SRIBASH JENA-MP	ADITYA KUMAR MOHAPATRA
73	7641/2021 WP(C)/13493/2021	ABHAY KANT PATHAK-MP	PITAMBAR ACHARYA
74	7642/2021 WP(C)/17022/2021	NARAYAN ROUT-MP	AVIJIT PAL
75	7643/2021 WP(C)/13494/2021	AKASH KUMAR PATHAK-MP	PITAMBAR ACHARYA
76	7644/2021 WP(C)/17023/2021	FANIBHUSAN MOHANTY-MP	SATYABRATA MOHANTY
77	7645/2021 WP(C)/17024/2021	NRUSINGHA BEHERA-MP	GOURI MOHAN RATH
78	7646/2021 WP(C)/13492/2021	DR. PRADEEP KUMAR PANIGRAHY-MP	PITAMBAR ACHARYA
79	7647/2021 WP(C)/17028/2021	AJAYA KUMAR PRADHAN-MP	JITENDRA KUMAR DIGAL
80	7648/2021 WP(C)/14506/2021	MITALI MAHAKUR-MP	
81	7649/2021 WP(C)/17032/2021	ABINAS JENA-MP	GOURI MOHAN RATH
82	7650/2021 WP(C)/17033/2021	M/S. SAINIK MINING AND ALLIED SERVICES LTD.-MP	AVIJIT PATNAIK
83	7651/2021 WP(C)/14506/2021	MITALI MAHAKUR-MP	SUKANTA KUMAR DALAI
84	7652/2021 WP(C)/15941/2021	IN RE COURT ON ITS OWN MOTION-MP	OMKAR DEVDAS
85	7653/2021 WP(C)/17036/2021	SASMITA GOCHHAYAT-MP	PARTHA SARATHI NAYAK
86	7654/2021 WP(C)/17039/2021	ARUN KUMAR DALEI@ ARUNA KUMAR DALEI-MP	SATYABRATA SENAPATI
87	7655/2021 WP(C)/17040/2021	RAMAKANTA SAHOO-MP	PRADEEP KUMAR DAS
88	7656/2021 WP(C)/17041/2021	JEEVAN MOHARANA-MP	SIDHARTHA MISHRA (1)
89	7657/2021	M/S. KHIRODINI INFRASTRUCTURE-MP	PRANAYA KUMAR DASH

90	WP(C)/11974/2021 7658/2021	SANTANU KUMAR PANDA-MP	SIDHARTH SANKAR MOHAPATRA
91	WP(C)/17042/2021 7659/2021	TAPAN KUMAR BHADRA-MP	CHITTARANJAN PATTNAIK
92	WP(C)/17043/2021 7660/2021	SHIVAM CONDEV PVT. LTD.-MP	AMIT PATTNAIK
93	WP(C)/17045/2021 7661/2021	PRIYADARSAN PRADHAN-MP	
94	WP(C)/16826/2021 7662/2021	SUDARSAN SAHOO-MP	
95	WP(C)/23638/2019 7663/2021	RAKESH KUMAR SAHOO-MP	GOURI MOHAN RATH
96	WP(C)/17047/2021 7664/2021	M/S. AKSHAYA KUMAR PARIDA-MP	BIBHU PRASAD DAS
97	WP(C)/17048/2021 7665/2021	KRUSHNA CHANDRA KAMALA-MP	NEELAKANTHA PANDA
98	WP(C)/17050/2021 7666/2021	KRUSHNA CHANDRA KAMALA-MP	NEELAKANTHA PANDA
99	WP(C)/17051/2021 7667/2021	THE REGISTRAR JUDICIAL, ORISSA HIGH COURT-MP	SUKANTA KUMAR NAYAK (2)
100	WP(C)/7469/2017 7668/2021	TAPAN KUMAR NAHAK-MP	PRATIK DASH
101	WP(C)/17053/2021 7669/2021	DR. KAIBALYA RANJAN DASH-MP	SASWAT DAS
102	WP(C)/17054/2021 7670/2021	PRAKASH CHANDRA MAJHI-MP	JAGDISH BISWAL
103	WP(C)/17055/2021 7671/2021	DR. KAIBALYA RANJAN DASH-MP	SASWAT DAS
104	WP(C)/17056/2021 7672/2021	SOUMYAKANTA BALIARSINGH-MP	SUBHADUTTA ROURAY
105	WP(C)/17057/2021 7673/2021	DR. GOUTAM KUMAR MISHRA-MP	SASWAT DAS
106	WP(C)/17059/2021 7674/2021	SUDHIR KANTA MANDAL-MP	K.K.BHUYAN
107	WP(C)/17060/2021 542/2021	BASANTA BARIK-MP	Kishore Kumar Mishra
108	BLAPL/8603/2020 646/2021	MADHABA CH. JENA @ MADHU JENA-MP	
109	ABLAPL/6154/2021 647/2021	PRIYAMITA MISHRA-MP	
110	ABLAPL/6188/2021 648/2021	PRIYAMITA MISHRA-MP	SHIVSANKAR MOHANTY
111	ABLAPL/6188/2021 649/2021	CHITARANJAN @ PAPU OJHA-MP	SMRUTI RANJAN ROUT
	ABLAPL/15981/2020		